

I. Report and Accounts (1983-84) of the Bharat Heavy Electricals Ltd., New Delhi and related papers

II. Report and Accounts (1983-84) of the Maruti Udyog Ltd., New Delhi, and related papers

III. Report and Accounts (1983-84) of toe Bharat Process and Mechanical Engineers Ltd. Calcutta, and its subsidiary Weighbird (India) Ltd. and related papers

IV. Report and Accounts (1983-84) of the Bharat Leather Corporation Ltd., NOIDA, Ghaziabad and related papers

V. Report and Accounts (1983-84) of the Scooters India Ltd., Lucknow, and related papers

VI. Report and Accounts (1983-84) of the Triveni Structurals Ltd., Naini, Allahabad and related paper,

VII. Report and Accounts (1983-84) of the Tungabhadra Steel Products Ltd., Tungabhadra Dam, and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619 A of the Companies Act, 1956:—

(1) (i) (a) Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India thereon-

(b) Statement by Government accepting the above Report.

[Placed in Library *See*. No. LT—502/85 for (a) and (b)].

(ii) (a) Annual Report and Accounts of the Maruti Udyog Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of Comptrol-

ler and Auditor Gneral of India thereon.

(b) Statement by Government accepting the above report.

[Placed in Library *See*. No. LT—499/85 for (a) and (»)]•

(iii) (a) Annual Report and Accounts of the Bharat Process and Mechanical Engineers Limited, Calcutta, and its subsidiary Weighbird (India) Limited, for the year 1983-84, together with the Auditors' Report on the Accounts and Auditor General of India thereon.

(B) Statement by Government accepting the above Report.

[Placed in the Library. *See* No. LT—504/85 for (a) and (b)].

(iv) (a) Eighth Annual Report and Accounts of the Bharat Leather Corporation Limited, NOIDA, Ghaziabad for the year 1983-84, together with the Auditors' Report on the Ac.oi ' . and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government 00 tha working of the Corporation.

[Placed in me Library. *See* No. LT—501 [85 for (a) and (b)].

(v) (a) Twelfth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the. year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in the Library. *See* No. LT—500/85 for (a) and (b)]

(vi) (a) Nineteenth Annual Report and Accounts of the Triveni Structurals Limited, Naini, Allahabad, for the year 1983-84, together with the Auditors' Report on the Accounts aiy the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in the Library. See No. LT—498/85 for (a) and (*>)]

(vil) (a) Twenty-fourth Annual Report and Accounts of the Tungabhadrai Steel Products Limited. Tungabhadra Dam, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—497/85 for (a) and (b)].

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned, at U(»)(vi) and (vil) above.

[Placed in the Library. See No. LT—504/85].

I. Report of MRTP Commission on setting up of new undertaking in notified backward area in U.P. and related paper

II. Report of MRTP Commission on setting up of new undertaking in notified backward area in Maharashtra/Karnataka and related paper

SHRI ARIF MOHD. KHAN: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969:—

(i) Report of the Monopolies and Restrictive Trade Practices Commission under section 22(3) (b) of the said Act, in the case of M/s. Modi Industries Limited, Modi Nagar (Uttar Pradesh) for setting up of a new undertaking for the manufacture of Steel Tyre Cord Wire, Steel Tyre Bead Wire and Hose Wire in a notified area in the State of Uttar Pradesh and an Order dated the 19th June, 1984, of the Central Government thereon together with an explanatory note on the Report.

[Placed in the Library. See No. LT—495/85]

(ii) Report of the Monopolies and Restrictive Trade Practices Commission

under Section 22(3)(b) of the said Act, in the case of M/s. National Standard Duncan Limited, Calcutta for setting Up of a new undertaking for the manufacture of Steel Tyre Cord Wire in a notified backward area in the States of Maharashtra/Karnataka, and an Order dated the 19th June, 1984, of the Central Government thereon together with an explanatory note on the Report.

[Placed in the Library. See No. LT—496/85]

Report and Account (1983-84) of the Automobile Research Association of India, Pune, and related papers

SHRI ARIF MOHD. KHAN: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Fourteenth Annual Report and Accounts of the Automobile Research Association of India, Pune, for the year 1983-84, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the Report on the Accounts.

(iii) Statement by Government accepting the report.

[Placed in the Library. See No. LT—505/85 for (i) and (ii)].

I. Hooghly Docking and Engineering Ltd., (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1985

II. Hooghly Docking and Engineering Company Ltd. (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, Lien or other Interests in any property) Rules, 1985

SHRI ARIF MOHD. KHAN: Sir, I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Heavy Industry), under sub-section (3) of section 31 of the Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Act, 1984: (i) SO. No. 53(E), dated, the 28th

January, 1985, publishing the Hooghly